

release them after taking legal action against the Pakistani nationals occupying these vessels for unauthorised entry.

EXTENSION OF AGREEMENT ON SUSPENSION OF OPERATIONS IN NAGALAND

*577. SHRI BEDABRATA BARUA :
SHRI RAGUVIR SINGH
SHASTRI :

SHRI M. S. OBEROI :

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state :

(a) whether the Naga underground have asked for a further extension of the Suspension of Operations Agreement beyond the 31st July, 1968;

(b) if so, Government's reaction thereto;

(c) whether this will also continue to include some areas of Manipur;

(d) whether the Manipur Government have asked for non-extension of the Agreement to Manipur in future; and

(e) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :

(a) to (c). The period of the Agreement on the Suspension of Operations has been extended by the Governor of Nagaland up to 30th September, 1968. There is no change in the area covered by the Agreement which includes the three northern sub-divisions of Manipur.

(d) No, Sir.

(e) Does not arise.

अमृतसर में टेलीविजन

*578. श्री ओम प्रकाश त्यागी :
क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि अमृतसर तथा उस के आसपास के क्षेत्रों में रहने वाले लोगों के पास टेलीविजन सेट हैं तथा वहाँ से भारतीय टेलीविजन कार्यक्रम प्रसारित न होने के कारण वे लोग लाहौर

से टेलीकास्ट " किये जाने वाले कार्यक्रमों को देखते हैं ;

(ख) यदि हाँ, तो क्या अमृतसर में तुरन्त ही एक टेलीविजन केन्द्र खोलने के प्रश्न पर सरकार विचार करेगी ताकि वहाँ की जनता पाकिस्तान द्वारा टेलीविजनों से किये जाने वाले भारत-विरोधी प्रचार से गुमराह न हो सकें; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

सूचना और प्रसारण मंत्री (श्री के० के० शाह) : (क) जी, हाँ। अमृतसर में दो टेलीविजन सेटों के लिए अगस्त, 1968 में लाइसेंस दिए गए हैं। क्योंकि अमृतसर में लाहौर केन्द्र से टेलीविजकास्ट किए कार्यक्रम ही देखे जा सकते हैं, अतः ऐसा अनुमान है कि वे इन सेटों पर उन कार्यक्रम को देखते हैं।

(ख) अमृतसर में टेलीविजन केन्द्र स्थापित करने के किसी प्रस्ताव पर अभी तक विचार नहीं किया गया है। ना ही इस पर निकट भविष्य में विचार किए जाने की सम्भावना है।

(ग) साधनों की कमी।

NEPAL-PAK. TRADE ROUTE

*579. SHRI R. K. SINHA : Will the Minister of **EXTERNAL AFFAIRS** be pleased to state :

(a) whether it is a fact that Nepal and Pakistan are planning a land route between the two countries;

(b) if so, whether the route would be provided by the Government of India; and

(c) the impact of the road on Indian defences ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :

(a) Government are not aware of such a move; indeed, there is no common border between Nepal and Pakistan so that there can be no question of a direct land route.

(b) and (c). Does not arise.